

- (2) Annual report of the Hindustan Antibiotics Limited, Pimpri, Pune, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 3236/86]

Indian Telegraph (Third Amendment) Rules, 1986.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): Sir, I beg to lay on the Table a copy of the Indian Telegraph (Third Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G. S. R. 566 in Gazette of India dated the 26th July, 1986 under sub-section (5) of section 7 of the Indian Telegraph Act, 1985.

[Placed in Library. See No. LT 3237/86]

Indian Electricity (Third Amendment) Rules, 1986.

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 38 of the Indian Electricity Act, 1910 :—

- (1) The Indian Electricity (Third Amendment) Rules, 1986 published in Notification No. G. S. R. 528 in Gazette of India dated the 19th July, 1986.

The Indian Electricity (Second Amendment) Rules, 1986 published in Notification No. G. S. R. 529 in Gazette of India dated the 19th July, 1986.

[Placed in Library. See No. LT 3238/86]

12.07 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 17th November, 1986, agreed without any amendment to the Industrial Finance Corporation (Amendment) Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 22nd July, 1986.”

PUBLIC ACCOUNTS COMMITTEE

Action taken, Statement

[English]

SHRI E. AYYAPU REDDY (Kurnool): Sir, I beg to lay on the Table English and Hindi versions of the following Statements :—

- (1) Statement showing action taken by Government on the recommendations contained in Chapters I and final replies in respect of Chapter V of 17th Report (7th Lok Sabha) on Track Fittings.
- (2) Statement showing action taken by Government on the recommendations contained in Chapters I and final replies in respect of Chapter V of Sixty-second Report (7th Lok Sabha) on Delhi Development Authority
- (3) Statement showing action taken by the Government on the recommendations contained in Chapters I and final replies in respect of Chapter V of 198th Report (7th Lok Sabha) on Delay in disposal of Fired Cartridge cases of High Calibre.

12.08 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Need to link Ayodhya by rail with other big cities of the country

SHRI R. P. SUMAN (Akbarpur) : Mr. Speaker, Sir, every year lakhs of pilgrims from all over the country visit